

HIGH COURT OF SIKKIM
GANGTOK

No. 332/HCS

Dated 12.10.23

OFFICE ORDER

In continuation to Office Order No. 329/Confdl./HCS dated 11.10.2023, the following Judicial Officers shall hold the additional charge with immediate effect:

Sl. No.	Name of Judicial Officer	Additional Charge
1.	Mrs. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Civil Judge, (Senior Division), Gangtok.	1. Chief Judicial Magistrate-cum-Civil Judge (Senior Division), Mangan. 2. Civil Judge-cum-Judicial Magistrate, Gangtok. 3. Civil Judge-cum-Judicial Magistrate, Pakyong. 4. Civil Judge-cum-Judicial Magistrate, Mangan. 5. Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, Mangan. 6. Principal Magistrate, Juvenile Justice Board, Gangtok and Mangan.
2.	Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge, (Senior Division), Gyalshing.	1. Civil Judge-cum-Judicial Magistrate, Gyalshing. 2. Principal Magistrate, Juvenile Justice Board, Gyalshing.
3.	Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge, (Senior Division), Soreng.	1. Civil Judge-cum-Judicial Magistrate, Soreng.

By Order,

Sd/-

(Jagat B. Rai) SSJS
REGISTRAR

Copy to

1. Mrs. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Civil Judge, (Senior Division), Gangtok.
2. Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge, (Senior Division), Gyalshing.
3. Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge, (Senior Division), Soreng.

No 6802-21/HCS

4. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
5. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
6. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Advocate General, Government of Sikkim, Gangtok.
9. All District & Sessions Judges.
10. The Director, Sikkim Judicial Academy.
11. The Legal Remembrancer-cum-Law Secretary, Law & Parliamentary Affairs Department, Government of Sikkim.
12. All Chief Judicial Magistrate-cum-Civil Judges(Senior Division).
13. All Civil Judge-cum-Judicial Magistrates.
14. All District Magistrates
15. The Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette.
16. The Deputy Solicitor General of India, Government of India.
17. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
18. The President, Sikkim High Court Bar Association, Gangtok.
19. The President, Namchi Bar Association of Sikkim, Namchi.
20. Computer Cell, High Court of Sikkim.
21. Notice Board
22. File and
23. Guard file.


12/10/2023
REGISTRAR
(JUDICIAL SERVICE)